

O.A. No. 29 of 2012

Abhay Kumar Dash.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 26.07.2012

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member (Judl.)

Heard Mr. D.P.Dhalsamant, Ld. Counsel for the applicant, Mr. S.B.Jena, Ld. Addl. Standing Counsel appearing for the Union of India and Mr. T.Rath, Ld. Standing Counsel for the Railways.

Mr. Dhalsamant, Ld. Counsel for the applicant, by filing a memo dated 26.07.2012 seeks to withdraw this O.A. with liberty to approach this Tribunal afresh if necessary.

Prayer is allowed.

In view of the above, the O.A. stands dismissed as withdrawn.


MEMBER (Judl.)


MEMBER(Admn.)

RK